

The action plan also provides for carrying out a mycotoxin survey by collecting random samples of grains|oil cakes which might have been stored in the affected villages to examine these for presence of mycotoxins. The action plan also provided for an organised campaign for vaccination of livestock against possible diseases occurring as a result of floods. The Biological Products Centres were asked to reserve the required biological products for supply on high priority basis to flood affected areas. Medication against parasitic infections was recommended.

(c) The Indian Council of Agricultural Research has sanctioned a scheme for demonstration-cum-training of cheap livestock nutrition, health-care and genetic improvement for a period of 60 days in West Bengal. The salient features of the scheme are to provide cheap nutrition developed as a result of research at the Indian Veterinary Research Institute and National Dairy Research Institute, using urea molasses liquid feed. In addition, quick diagnostic techniques for the diagnosis of various epidemics including parasitic diseases will be demonstrated for the control of diseases.. The third important feature of the Project is to take up genetic improvement of livestock in the affected areas. The scheme will be implemented by the National Dairy Research Institute through its Regional Research Centre, Kalyani, Indian Veterinary Research Institute, State Government of West Bengal and Voluntary organisation—Akhil Bharat Krishi Goseva Sangh, Gopuri, Wardha through its regional office in Calcutta.

The ICAR scheme involves an expenditure of Rs. 10.80 lakhs.

**दिल्ली विकास प्राधिकरण बनाम  
दिल्ली नगर निगम**

**3003. डा० रामबी सिंह : क्या  
निर्माण और आवास तथा पूर्ति और**

**पुनर्वास मंत्री यह बताने की कृपा करेंगे  
कि :**

(क) क्या 27 जुलाई, 1978 के अतारंकित प्रश्न संख्या 1181 के संबंध में इस बीच जानकारी एकत्र कर ली गई है और यदि हां, तो तत्संबंधी ब्योरा क्या है ; और

(ख) क्या दिल्ली विकास प्राधिकरण और दिल्ली नगर निगम के बीच विवाद हल हो गया है ; यदि नहीं तो इस बीच किये गये प्रयासों का ब्योरा क्या है ?

**निर्माण और आवास तथा पूर्ति और  
पुनर्वास मंत्री (श्री सिकन्दर बख्त) :**

(क) जी, नहीं ।

(ख) दिल्ली प्रशासन के मुख्य सचिव से समस्याओं को हल करने का अनुरोध किया गया है ।

**Irrigation capacity in Karnataka**

3004. SHRI JANARDHANA POOJARY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether any assesment of the irrigation capacity in Karnataka has been made by the Government;

(b) if so, the details thereof;

(c) the percentage of the irrigated area of land in the State; and

(d) the action being taken to meet additional irrigation requirement?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c). The ultimate irrigation potential of Karnataka has been assessed to be about 41 lakhs hectares—20 lakh hectares from major and medium irrigation schemes and 21 lakh hectares from

minor irrigation works. The irrigation potential created in the State to the end of 1977-78 from major, medium and minor irrigation schemes was 19.59 lakh hectares. This is about 17.56 per cent of the cropped area in the State.

(d) In the Medium Term Plan (1978-83) high priority has been given by the State Government to irrigation development and an additional irrigation potential of 9.56 lakh hectares is envisaged to be created from major, medium and minor irrigation works during this period.

### Changes in Rent Control Laws

3005. SHRI AHMED M. PATEL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether any decision was taken in regard to Rent Control Law in the Housing Ministers Conference held in New Delhi recently; and

(b) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The Conference of State Ministers in charge of Housing, Urban Development and Local Self Government held at New Delhi on the 10th and 11th November, 1978 have recommended that the State Governments and Union Territories should consider measures to eliminate the adverse effects of rent control on the condition of the housing stock and on new construction activity.

### Absorption of Children in Industries in Chandrapur District, Maharashtra

3006. SHRI RAJE VISHVESHVAR RAO: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) how many children from the rehabilitation camps from Chandrapur

District in Maharashtra have been absorbed in the new industries that have come up in the district; and

(b) if they have been absorbed in any of the industries, please name the industries and at what posts have they all been absorbed?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) It is reported that 46 migrant children from the Rehabilitation Camp in Chandrapur have been absorbed in the industries in the district.

(b) The details are as follows:

*Ordinance Factory, Bhandak*

Labourers	40
Darbans	2
Supervisor	1
Ward Aya	1

*Electorsment, Chandrapur*

Helper  
Driver

गोतमपुरी, शाहदरा, दिल्ली में  
प्राइमरी बेसिक स्कूल

3007. श्री मनोहर सास :  
श्री वीरेन्द्र प्रसाद :

का शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गोतमपुरी, शाहदरा, दिल्ली में प्राइमरी बेसिक स्कूल के छात्रों को अपनी पढ़ाई में बड़ी कठिनाइयां अनुभव हो रही हैं क्योंकि उनके लिये बेंच और दरियों की उचित व्यवस्था नहीं है ; और

(ख) यदि हां, तो उनके लिये दरियों और बेंचों की व्यवस्था कब तक की जायेगी ?